

Securities Appellate Tribunal  
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member  
TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :01/02/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION0102- 11.00AM -11.05 AM**

**118-ADMISSION-COURTCODE-GENERIC-AT 11.06 AM**

1	Misc. Application	1716/2023	SAURABH SHINDE-DELAY Vs. SEBI	ASHOK	Bodhi Legal
(Main Matter Number :SEBI Appeal/0000082/2024)					
	Misc. Application	1719/2023	KUBER LIMITED-DELAY Vs. SEBI	UDYOG	Bharat Redij Advocate
(Main Matter Number :SEBI Appeal/0000083/2024)					
	SEBI Appeal	82/2024	SAURABH ASHOK SHINDE Vs. SEBI		Bodhi Legal
Sub Matter :		Misc. Application/0001716/2023			
	SEBI Appeal	83/2024	KUBER UDYOG LIMITED Vs. SEBI		Bharat Redij Advocate
Sub Matter :		Misc. Application/0001719/2023			

**793-ADMISSION-COURTCODE-SOMSCORES-AT 11.07 AM**

2	Misc. Application	42/2024	SOM DISTILLERIES AND BREWERIES LTD.-EXEMPTION Vs. SEBI		M/s. Crawford Bayley and Co.
(Main Matter Number :SEBI Appeal/0000090/2024)					
	SEBI Appeal	90/2024	SOM DISTILLERIES AND BREWERIES LTD. Vs. SEBI		M/s. Crawford Bayley and Co.
Sub Matter :		Misc. Application/0000042/2024			

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**172-DISPOSAL-COURTCODE-DECCANAO-AT11.08 AM**

3	SEBI Appeal	283/2022	V. SHANKAR Vs. SEBI	JOBY MATHEW AND ASSOCIATES
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	SEBI Appeal	847/2022	RAKESH GUPTA Vs. SEBI	S. K. Jain and Co.
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Sub Matter(Disposed) : Misc. Application/0000937/2022  
Sub Matter(Disposed) : Misc. Application/0000091/2023  
Sub Matter(Disposed) : Misc. Application/0000556/2023

**247-DISPOSAL-COURTCODE-CAPITALAO-AT11.09 AM**

4	SEBI Appeal	44/2023	CAPITALVIA GLOBAL RESEARCH LIMITED AND ORS. Vs. SEBI	Vedchetan Patil Advocate
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Sub Matter(Disposed) : Misc. Application/0000071/2023  
Sub Matter(Disposed) : Misc. Application/0000300/2023

**792-DISPOSAL-COURTCODE-CAPITALAO-AT 11.10 AM**

5	SEBI Appeal	717/2023	CAPITALVIA GLOBAL RESEARCH LIMITED AND ORS. Vs. SEBI	Vedchetan Patil Advocate
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**657-DISPOSAL-COURTCODE-CLIENTFUNDS-AT11.11 AM**

6	SEBI Appeal	215/2023	M/S. AUSTRAL COKE AND PROJECTS LTD. AND ORS. Vs. SEBI	Loknath Mishra Advocate
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Sub Matter(Disposed) : Misc. Application/0000282/2023  
Sub Matter : Misc. Application/0000952/2023  
Sub Matter(Disposed) : Misc. Application/0000620/2023